

**(2023) 04 SEBI CK 0070**

**In the Securities Appellate Tribunal Mumbai**

**Case No : Appeal No. 364, 389 Of 2023**

Dharmendra Kumar Jain And Others

APPELLANT

Vs

Securities And Exchange Board Of India

RESPONDENT

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**Date of Decision :** 24-04-2023

**Acts Referred:**

**Citation :** (2023) 04 SEBI CK 0070

**Hon'ble Judges :** Tarun Agarwala, Presiding Officer; Meera Swarup, Technical Member

**Bench :** Division Bench

**Advocate :** Saurabh Bachhawat, Shreya Khandelwal, Vyom Shah, Bhushan Shah, Pritish Chatterjee, Daksha Kasekar

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## **Judgement**

1. All these appeals are against a common order and are being taken up together.
2. Let a reply be filed by the respondent within three weeks from today. Rejoinder may be filed within three weeks thereafter. List for admission and for final disposal on June 27, 2023.
3. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.